

Abdul Ashraf Vs State Of Karnataka & Ors.

Court: Karnataka High Court At Bengaluru

Date of Decision: Nov. 20, 2024

Hon'ble Judges: M. Nagaprasanna, j

Bench: Single Bench

Advocate: Lethif B, B.N. Jagadeesha

Final Decision: Disposed Of

Judgement

M. Nagaprasanna, J

1. The learned counsel for the petitioner seeks leave of this Court to withdraw the petition and avail of the remedy of filing of discharge before the

appropriate forum.

2. Reserving such liberty, the criminal petition is disposed as withdrawn.